Reported assault on a girijan boy by a Telugu Desam Member of Parliament in ! Andhra Pradesh

Special

SHRI SATYANARAYANA DRONAM- I RAJU (Andhra Pradesh): Madam, Dc- j puty Chairman, my Special Mention is ' regarding alleged assault on a 15 year old Girijan boy by a Telagn Desam Member of Parliament in Andhra Pradesh.

SOME HON. MEMBliRS: Who?

SHRr SATYANARAYANA DRONAM-RAJU: I will mention the name Madam, this is a Special Mention for your information

Madam, the Constitution has laid a great responsibility on the Parliament regarding protection of the interests of the Sche- | duled Castes and Scheduled Tribes in the country. It is, therefore, the sacred duty of every Member of the Parliament to take every possible step to prevent harassment, insult, discrimination or injustice to the members of these communities.

It is, therefore, regrettable that an hon. Member of the Lower House assaulted a poor tribal boy. pushed him and beat him with a chappal. This incident as reported in the local press was that Shri Palakon-darayudu, TD Member of Parliament (Lok Sabha) beat one Shu Baswara Naik, a triabal boy studying in standard on 22nd August, 1988. What was the sin committed by this boy? He had raised some slogans against the Chief Minister of Andhra Pradesh and led a procession. 1.00 PM

Madam, you are aware thai during the last fortnight, Rayalaseema in Andhra Pradesh was in great tension. Legislators from the region are on a fast focussing attention about the injustice being done to that region. There was public reaction and great sympathy for the fasting legislators and demonstrations were held throughout the Rayalaseema region. In fact a bandh was also organized successfully. In such circumstances, it is .not unnatuial for people

to take out processions and youngmen to lead such processions. Naturally, the head of the State, that is, the Chief Minister of the State, will be the largot of attack, and it is not unusual. Why the honourable Member of Parliament sijould have shown his wrath against a poor tribal boy is clearly ununderstandable and has to be taken due notice by one and all.

The question should natutally arise as to what the protectors of law and order, the police, are doing in such circumstances. I regret to say, Madam, that the police in Andhra Pradesh have reduced themselves to that of agents of the Telugu Desam party which is in power there.

(Interruptions).

SHRI MOHD. KHALEELUR RAHMAN (Andhra Pradesh): It is totally wrong. SHRI SATYANARAYANA DRONAM-RAJU: It is a relevant fact.

(Interruptions). SHRIMATI **RENUKA** CHOWDHURY (Andhra Pradesh); You people are ruining the country. You have murdered democracy. You believe in dandacracy, not democracy. And these are the people who are rewarded, to come to the Upper House. I consider it an insult.

(Interruptions). SHRI SATYANARAYANA DRONAM-RAIU : The police have forgotten their duty as upholders of law and order and have reduced themselves to subserve the interests of their political overlords. Here too the same thing had happened. They have not only not interfered on behalf of harassed boy—I definitely understand- but they have taken all the members of the family of that boy into custody and their wJiereabouts are not known. That is what is happening in Andbra Pradesh today and that what the police are doing. police themselves have no respect for maintaining law and order, or else, how can what is happening in the other parts of the Svite, especially in the tribal belt where extre{Shri. Satyanarayana Dronaoi Raju] mist activities are on the increase day by day, be explained? Both Central Govern ment property and Stale Go\crnment property are being looted, people ate being murdered in cold blood day in and day ou!, and the police are only silent specta tors (Interruption?)........

Special

श्रीमती रेणुका चौधरी : यह देश की बात कर रहे हैं, यह तो देश को तबाह कर रहे हैं तब आन्ध्र प्रदेश के बारे में क्यों बोल रहे हैं। (व्यवधान) अगर हमारी गवनंमेंट के खिलाफ कहना चाहें तो खुल कर कहें स्पेशल मेंगन के जरिये क्यों कह रहे हैं। (व्यवधान)।

SHRI H. HANUMANTHAPPA (Karnataka): Have you forgotten that your Special Mention had taken 12 hours? You have forgotten that.

(Interruptions).

SHRI SATYANARAYANA DRONAM-RAJU: Everybody knows what is happening in Andhra Pradesh...(Interruptions).

श्रीमती रेणुका चौधरी : आप किस की रक्षा कर रही हैं.? मैं आपसे माफी मांगती हूं। आप इन्हें ऐसे कैसे वोलने दे रही है। (व्यवधान)।

् **उपसभापति**ः आप लोग भी बोल र्जीजिए।

श्रीमती रेणुका चौधरी: अगर पब्लिक इंटरेस्ट की बात कहना चाहते हैं तो कह संकर्त हैं, खेकिन रूख के मुताबिक। अगर यह स्टेट गबनमेट के बारे में अर्टक करेंगे तो हम भी कर संकते हैं। स्पेयल मेंशन के जरिये एक स्टेट के बारे में नहीं सारे देश के बारे में कहेंगे। (ब्यबधान)।

श्री मोहम्मद खलीलुर रहमान : इनको रोकिये (व्यवधान)।

SHRI V. GOPALSAMY (Tamil Nadu). What is happening in the House? Let the Minister enlighten us.

SHRIMATI RENUKA CHOWDHURY

THE DEPUTY CHAIRMAN: This will not go on word. Don't talk all these unparliamentary things here. Sit down.

शहरी विकास मंत्री (श्रीमती मोहसिना शिदवई) : माननीया, मैं एक अर्ज करना चाहती हुं—

हम आह भी करते हैं तो हो जाते हैं बदनाम, वे करल भी करते हैं तो चर्चा नहीं होता।

श्री मोहम्मद खलीलुर रहमान: यह शेर हम पर लागू होता है, आप पर नहीं।

THE DEPUTY CHAIRMAN: Please sit down,

SHRI SATYANARAYANA DRONAM-RAJU: Hon. Members of this House are aware of the atrocities committed against Harijans and Adivasis ever since the Telugu Desam Government came to power. The Paderi Kuppam incident, Karamchedu and the latest incident of Desivram village need not be repeated. The State Government is not really interested in prosecuting the culprits. On the other hand they are encouraging the easte people of the forward communities to perpetrate such crimes against the Scheduled Castes and Scheduled Tribes.

(Interruptions)..,

*Not recorded.

SHRI V. GOPALASAMY: I hope the speech has been prepared by you. ..

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SHRI SATYANARAYANA DRONAM-RAJU: Harijans and Girijans are the special target of the Telugu Desam Government as these sections of people are committed to the Congress ideology and vote for the Congress because they have got faith in the Congress Party alone.

SHRI DIPEN GHOSH (West Bengal) Madam, a Member has got the right to make a special mention.

SHRI SATYANARAYANA DRONAM-RAJU: I will complete within one minute.

A higher caste dominated parly like the Telugu Desam, these Scheduled Castes and Scheduled Tribes members are fully aware, cannot do any justice. Sir, there will be no end for narrating such stories or injustices being perpetrated against the Scheduled Castes and the Scheduled Tribes in Andhra Pradesh. (Interruptions),

SHRI DIPEN GHOSH: Just listen. I would like to help you. Madam, a Member is entitled to make a special mention on an important issue. But the question is, the subject has also to be permitted in writing. Are we going to discuss the conduct of the State Government? I don't mind.

SHRIMATI RENUKA CHOWDHURY: In which case please allow everybody else.

SHRI DIPEN GHOSH: If the House is allowed to discuss the conduct of a State Government, I do not mind. There are as many as 24 State Governments in our country. This is the Council of States. Then we will be entitled to discuss the activities of each and every State Govem-iiere under the guise of special mentions. It is completely relevant. I think he can draw attention to certain aspects but not the entire thing. So, I would seek protection from the Chair that at least the Member who has been allowed to make 246'i RSS/88-18

the special mention, should confine himself to the exact subject which he has submitted to the Chairman for approval.

Mention

श्री मोहम्मद खलीलुर रहमान : इस स्पेशन मेंशन को रोक दिया जाय और परा का परा एक्सपंज कर दिया जाय।

THE DEPUTY CHAIRMAN: He had given the subject. That has been allowed. (Interruptions).

SHRI SATYANARAYANA DRONAM-RAJU: 1 will complete within a minute.

Reverting to the incident raised by Pie, I understand that the reporter of Udayam, a leading Telugu daily which gave prominence to the incident was physically assaulted by the Telugu Desam Party people and he had to leave Cuddapah and take refuge in Hyderabad City. (Interruptions).

SHRI V. GOPALSAMY: What is happening in Bihar and CP?

SHRI SATYANARAYANA DRONAM. RAJU: I demand that the Government of India should direct the Commissioner for Scheduled Castes and Scheduled Tribes to conduct an enquiry into the above incident and submit a report to Parliament, and I hope, Sir, that you will issue necessary directions in this regard.

SHRI SANTOSH BAGRODIA (Rajasthan): Sir, I associate with it.

SHRIMATI RENUKA CHOWDHURY This is a denigration of the standards that have been maintained in regard to special mention. It is casting aspersions and making allegations against the State Government. They will not come under the purview of special mention. I seek your protection to lestrain the Member. (Interruptions).

THE DEPUTY CHAIRMAN: Please sit down. (Interruptions). Order please.

Assault on MPs by anti-social elements In Tripura

SHRI NARAYAN KAR (Tripura) : Madam Deputy Chairman, what is happening in Tripura signals danger to the whole